

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sunil Hitech Engineers Limited Date of Commencement of Liquidation: 25-06-2019; List of Stakeholders as on Date: 11-11-2022; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digit of registration number: 10041

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	23	20808008023	21	20383697278		166605198		Annexure 3
4	Unsecured financial creditors	4	744377553	4	726295776		18081777		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1099	140214805	840	87049470		53165335		Annexure 6
7	Operational creditors (Government Dues)	13	7338116310	5	651340518		508461273	5975372954	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	510	4145022127	371	999324040		2824882792	320815294	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		1649	33175738818	1241	22847707082	0	3571196375	6296188248	